

ITEM NO.13

REGISTRAR COURT

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 27177/2018

COMMISSIONER OF DELHI VALUE ADDED TAX DEPARTMENT OF TRADE AND  
TAXES Petitioner(s)

VERSUS

M/S JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED &  
ANR. Respondent(s)

[Only SLP(C) No. 12926 of 2020 and SLP(C) No. 12800 of 2021 is  
listed under this item]

WITH

SLP(C) No. 12926/2020 (XIV)

SLP(C) No. 12800/2021 (XIV)

Date : 22-04-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr Ramesh Thakur, Adv.

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) : Mr. Avadh Bihari Kaushik, AOR

Mr. Santosh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 12926/2020

Respondent no.1 has filed counter affidavit.

Service is complete on respondent no.2 through publication  
but none has entered appearance.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

Contd...

SLP(C) No. 12800/2021

Ld. Counsel for the petitioner has not taken fresh steps in respect of the sole respondent despite last opportunity having been granted, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH  
Registrar

HJ